

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH,
New Delhi.

Date of Decision: August 23, 1995.

✓ 1) R.A. No. 186/95

in
O.A. No. 508/91.

Shri Bhola Dutt Sharma,
S/o Sh. Mangat Ram Sharma,
Accountant, Air Mail Sorting Division,
R/o 231/D, PKT-I, Phase-I, Mayur Vihar,
New Delhi.

and

10 others

2) R.A. No. 187/95

in

O.A. No. 508/91

Shri Sulekhu Ram Garg,
s/o Shri Piare Lal,
employed as Assistant Account Officer,
O/o CPMG New Delhi.
R/o E-60, Shastri Nagar,
Delhi - 110052.

2. Shri H.D. Garg S/o Sh. Bija Ram employed as ASP.

O/o CPMG., New Delhi, R/o KP-58, Pitampura,
Delhi

.....Applicants.

Versus

1. Union of India, through
the Secretary, Ministry of Communication,
Department of Post, Dak Bhawan,
New Delhi - 110001..

2. The Chief Post Master General,
Delhi Postal Circle Meghdoot Bhawan,
Link Road, New Delhi - 110001

.....Respondent

3) R.A. No. 198/95

in

O.A. No. 508/91

1. Devi Dutta Ram,
s/o Shri Thakar Das,
(Applicant No. 2 in O.A. 508/91)
R/o 64, Shanti Nagar,
Sonepat Haryana.

2. Mool Raj Arora,
s/o Shri Narain Das
(Applicant No. 3 in O.A. 508/91)

22

R/o H.No.2756/6,
Chuna Mandi Bahar Ganj,
New Delhi.

3. Jai Narain Aggarwal,
s/o Shri Har Narain Agarwal,
(Applicant No.18 in O.A. 508/91)

R/o 10/399, Jamalpura,
Sonepat Haryana.

4. Karan Singh II,
S/o Shri Tikka Ram,
(Applicant No.12 in O.A. 508/91),
R/o H.NO.23, Main Bazar,
Narela, Delhi

.....Applicants.

Versus

1. Union of India,
through its Secretary,
Ministry of Communication,
Sanchar Bhawan,
New Delhi.

2. Post Master General,
Delhi Circle,
New Delhi -110001.

3. Senior Superintendent,
Delhi Sorting Division,
Kotla Road,
New Delhi

.....Respondents.

4) R.A. No. 183/95
in

O.A. No. 432/91

J.K.Gautam,
s/o Late Shri Dwarka Prasad,
HSG-II, New Delhi Sorting Division,
New Delhi,

s/o H.No.2159, Majid Khazoorpura,
Delhi - 110006

.....Applicants.

Versus

1. The Union of India, through
the Secretary, Ministry of Communication,
Department of Post, Dak Bhawan,
New Delhi -110001 .

2. The Chief Post Master General,
Delhi Postal Circle, Meghdoot Bhawan,
Link Road, New Delhi - 110001Respondents.

HON'BLE MR. S.R.ADIGE, MEMBER (A)

HON'BLE MR. P.SURYAPRAKASAM, MEMBER (J)

ORDER (BY CIRCULATION)

By Hon'ble Mr. S.R.Adige, Member(A)

These are four review applications, praying

1

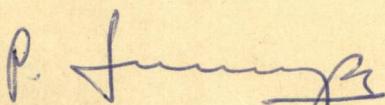
for review of common judgment dated 2.6.95 in O.A.No.508/91 and O.A.No.432/91, and are being disposed of by this common order.

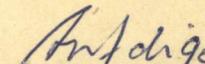
2. We have perused the contents of the review applications and it is manifest that the grounds taken therein do not bring them within the scope and ambit of Order 47 Rule 1 CPC, under which alone any decision/judgment/order of the Tribunal can be reviewed. In the guise of these review petitions, what is actually being sought is to appeal against the impugned judgment dated 2.6.95. This is not permissible.

3. Our judgment dated 2.6.95 is a well considered one passed after hearing both sides and considering all the available material.

4. These review applications are accordingly rejected. Let a copy of this order be placed on the files of both R.As.

(u/g)


(P.SURYAPRAKASH)
MEMBER (J)


(S.R. ADIGE)
MEMBER (A)